

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 138 of 2014 in DFR (RP) No. 798 of 2014  
In Appeal No. 153 of 2012**

**Dated : 3<sup>rd</sup> April, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M/s East Coast Railway ... Review Petitioner-  
Appellant(s)**  
**Versus**  
**Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Gitanjali Mohan  
Counsel for the Respondent(s) : Mr. R.K. Mehta  
Ms. Ishita C. Dasgupta for R-2  
Mr. Hasan Murtaza

**ORDER**

We have heard the learned counsel for the Appellant.

**Order is Reserved.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**